

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

OA 93 of 2006

[MA 64/06]

Patna, dated the 12th September, 2006

CORAM: The Hon'ble Mr. Justice P.K.Sinha, VC

The Hon'ble Mr. S.N.P.N.Sinha, M[A]

Bishwanath Ram
Non for the applicant

Applicant

versus

The Union of India & others..
Shri M.D. Dwivedi..... for the respondents

Respondents

ORDER

Jus P.K.Sinha, Vice-Chairman:-

This application was called for hearing on admission, along with MA 64/06, twice, firstly, when its turn came and, secondly, after disposal of other cases under the heading but none appeared to press these two applications. Shri M.D. Dwivedi, learned counsel for the respondent, has been present on both the occasions.

2. MA 64/06 and this OA, therefore, are dismissed for non-prosecution.


[S.N.P.N.Sinha]MA

cm


[P.K.Sinha]VC